

Classifieds

PERSONAL

I, Urmila w/o Suresh Kaviya r/o F-224B, Third Floor, Mansarovar Garden, New Delhi-110015 have changed my name to Urmila Kaviya. 0040870853-1

I, Suresh Kaviya S/o Shiv Sahai Kaviya r/o F-224B, Third Floor, Mansarovar Garden, New Delhi-110015, declare that the name of my father has been wrongly written as Shiv Sahai in my passport no. B0998278. That the actual name of my father is Shiv Sahai Kavi

0040870853-5

I, Md Javed Ansari S/O Quamruddin Ansari R/o R-3, bldg 63, Sunshine Tower, Bhopal, M.P have changed my name to Mohammed Javed Ansari and I shall be known with this name only 0050294683-1

I, Suresh Kumar s/o Shiv Sahai Kaviya r/o F-224B, Third Floor, Mansarovar Garden, New Delhi-110015, have changed my name to Suresh Kaviya. 0040870853-3

LOST & FOUND

I, Sitin Narang S/o Manjeet Singh Narang R/o Flat No. ED-503, Eideco Amantran, Sec-119, Noida have lost my documents (1) Electrostate Copy of Allotment Certificate & Agreement dated 27.10.2018 issued by M/s Eideco Infrastructure & Properties Ltd. in favour of Ms. Ruchika Gupta W/o Mr. Sitin Narang S/o Mr. Manjeet Singh Narang in respect of the said Property. Finder may be Contact: 98 99 90 96 36.

"IMPORTANT"

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WESTERN OVERSEAS STUDY ABROAD LIMITED

CIN: L80903HR2013PLC050433

Registered office: Ground Floor- First Floor, S.C.F No-27-28, Vikas Vihar, Ambala City, Ambala, Haryana, India -134003

Email: cs@western-overseas.com, Website: www.western-overseas.com

NOTICE

NOTICE is hereby given that the 13th Annual General Meeting of the Members of **WESTERN OVERSEAS STUDY ABROAD LIMITED** will be held on Monday, 31st day of August, 2026 at 10.00 a.m. at the registered office of the Company.

Notice of the Meeting setting out the ordinary and special business to be transacted at the meeting together with Audited Financial Statements, Auditor's Report and Director report for the year ended 31st March, 2026, thereon has been sent electronically to the members who have registered their email addresses. Annual Report of the Company is available at Company website (www.western-overseas.com).

Company provides member's facility to exercise their right to vote at the 13th Annual General Meeting (AGM) by electronic means and the businesses may be transacted through e-Voting Services provided by Central Depository Services (India) Ltd. The e-voting details are enclosed along with the Annual Report. Shareholders' of the Company, holding shares as on the cut-off date (record date) of 21st August, 2026 may cast their vote electronically. The Register of Members and Share Transfer Books of the Company will remain close from 24th August, 2026 to 31st August, 2026 (both days inclusive).

By the order of the Board of Directors

Sd/-

Shruti Gupta

Company Secretary

Date: 5th August, 2026

Place: Ambala

SMFG INDIA CREDIT COMPANY LIMITED
Branch Office: 1st & 2nd Floor, SCO 141-142, Madhya Marg, Sector 8C, Chandigarh 160008

POSSESSION NOTICE

(For Immoveable Property)

(Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002)
Whereas the undersigned being the authorized officer of **SMFG India Credit Co. Ltd.** ("SMFG INDIA CREDIT"), having its registered office at Comerzone IT Park, Tower B, 1st Floor, No. 111, Mount Poonamallee Road, Porur, Chennai – 600116 and Corporate Office at 10th Floor, Office No. 101,102 & 103, 2 North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (E), Mumbai – 400051, under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued **Demand Notice dated 20 May, 2026** calling upon the borrower(s) **1) KAVITA RANI 2) SONU KUMAR** under loan account number **197621310587102 & 197621310738468 & 197621610605525** to repay the amount mentioned in the notice being **Rs. 74,08,154.88/- (Rupees Seventy-Four Lakhs Eight Thousand One Hundred and Eighty Eight Only)** as on **6 May, 2026** within 60 days from the date of receipt of the said notice.

The borrower(s) having failed to repay the amount, notice is hereby given to the borrower(s) and the public in general that undersigned has taken **Symbolic Possession** of the property described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this **04th Day of Aug the year 2026**. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of **SMFG India Credit Co. Ltd.** ("SMFG INDIA CREDIT"), for an amount of **Rs. 74,08,154.88/- (Rupees Seventy-Four Lakhs Eight Thousand One Hundred and Eighty Eight Only)** as on **6 May, 2026** and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF IMMOVABLE PROPERTY

OWNER OF PROPERTY: SONU KUMAR.

DESCRIPTION OF PROPERTY: ALL THAT PART AND PARCAL OF THE IMMOVABLE PROPERTY BEARING H. NO. 96 – A STREET NO.2, NEW BASANT VIHAR, NOORWALA ROAD, LUDHIANA PROPERTY MEASURING 100 SQ.YARDS COMPRISED IN KHASRA NO 311/3/2 KHATA NO 452/471 VILLAGE KAKOWAL HADBAST NO. 80 ABADI KNOWN AS BASANT VIHAR LUDHIANA 141007 BOUNDED AS UNDER EAST- SELLER ADM.50' , WEST- SELLER ADM.50', NORTH-SELLERADM.18', SOUTH- STREET 20'WIDE ADM.18.

DATE : 04.08.2026

Sd/- AUTHORIZED OFFICER

PLACE : Ludhiana

SMFG India Credit Co. Ltd. ("SMFG INDIA CREDIT")



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KNOWLEDGE

FINANCIAL EXPRESS

PUBLIC NOTICE

Notice is hereby given that the share certificates no(s) **57558, for 310 shares bearing distinctive no(s) 3410996 to 3411305**, standing in the name(s) of **VIKASH KUMAR JAIN** in the books of m/s **RADICO KHAITAN LIMITED**, registered office at **Rampur Distillery Bareilly Road, Rampur, Uttar Pradesh- 244901**, have been lost and the advertiser has applied to the company for issue of duplicate share certificate(s) in lieu thereof any person(s) who has/have claim(s) on the said shares should lodge such claim(s) with the company's registrars and transfer agents viz **Kfin Technologies Private Limited**, selenium tower B, plot no: **31-32 Gachibowli, Financial District, Nanakramguda, Seri Hyderabad – 500032**, Telangana within 15 days from the date of this notice failing which the company will proceed to issue duplicate share certificate(s) in respect of the said shares.

Date: 09.08.2026

Place: Gaya

Name(s) & address of the shareholder

VIKASH KUMAR JAIN

78 KA, CHOWK RAMANA ROAD, JAIN

MANDIR, GAYA, PO: GAYA, DIST: GAYA, BIHAR-823001

JEENA SIKHO LIFECARE LIMITED									
CIN: L52601PB2017PLC046545									
Reg Off: SCO 11 FIRST FLOOR, KALGIDHAR ENCLAVE, Mohali, ZIRAKPUR, Punjab, India, 146004									
Website: www.jeenasikho.com/ E-mail ID: cs@jeenasikho.com Cont.: 91-0172-513185									
Extract of Unaudited Financial Results for the Quarter ended on 30th June, 2026									
Particulars	Standalone Financial Result				(Rs. in Lacs, except as stated otherwise)				
	Quarter ended 30.06.2026 (unaudited)	Quarter ended 31.03.2026 (audited)	Quarter ended 30.06.2025 (unaudited)	Year ended 31.03.2026 (audited)	Quarter ended 30.06.2026 (unaudited)	Quarter ended 31.03.2026 (audited)	Quarter ended 30.06.2025 (unaudited)	Year ended 31.03.2026 (audited)	
Total income from operations (net)	23,481.99	21,912.94	17,535.44	81,000.53	23,873.13	21,896.91	17,535.44	80,986.00	
Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	8,733.57	6,150.32	6,855.03	29,787.47	8,752.99	6,122.61	6,850.98	29,739.35	
Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	8,733.57	6,150.32	6,855.03	29,787.47	8,752.99	6,122.61	6,850.98	29,739.35	
Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	6,569.18	4,535.18	5,131.14	22,217.57	6,589.01	4,507.77	5,127.14	22,169.81	
Total comprehensive income for the period (comprising profit for the period after tax and other comprehensive income after tax)	6,616.39	4,540.37	5,175.31	22,276.70	6,636.23	4,513.28	5,171.31	22,229.26	
Equity Share Capital	2,486.01	2,486.01	2,486.01	2,486.01	2,486.01	2,486.01	2,486.01	2,486.01	
Other equity	0.00	0.00	0.00	44,254.04	0.00	0.00	0.00	44,221.87	
Earnings Per Share (not annualised) (face value of 10/- each)									
Basic:	5.28	3.65	4.13	17.87	5.30	3.63	4.12	17.84	
Diluted:	5.28	3.64	4.12	17.85	5.29	3.62	4.12	17.81	
Note: - 1. The above is an extract of the detailed format of unaudited consolidated and standalone financial results for the quarter ended June 30, 2026 filed with the Stock Exchanges under Reg 33 of SEBI(Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the unaudited consolidated and standalone financial results for the quarter ended June 30, 2026 are available on the websites of the exchanges at www.bseindia.com , www.nseindia.com and on company's website www.jeenasikho.com . 2. The above unaudited financial results have been reviewed and recommended by the Audit Committee at its meeting held on 07th August 2026. Further, the Board of Directors at its meeting held on 07th August 2026 have approved the above results and taken them on record. The same can be accessed by scanning QR code provided below:									
									
By Order of the Board of Directors For, Jeena Sikho Lifecare Limited Sd/- Manish Grover Managing Director DIN: 07557886									
Place: Zirakpur, Punjab Date: 09-08-2026									



POWER MECH PROJECTS LIMITED

Registered & Corporate Office: Plot No.77, Jubilee Enclave, Madhapur, Hyderabad - 500 081, Telangana.

CIN: L74140TG1999PLC032156, Email - info@powermech.net, Website: www.powermechprojects.com

STATEMENT OF UNAUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED JUNE 30, 2026

(Rs. in Crs)

Sl. No	PARTICULARS	STANDALONE				CONSOLIDATED			
		Quarter Ended 30-06-2026 (UnAudited)	Quarter Ended 31-03-2026 Refer Note 3	Quarter Ended 30-06-2025 (UnAudited)	Year Ended 31-03-2026 (Audited)	Quarter Ended 30-06-2026 (UnAudited)	Quarter Ended 31-03-2026 Refer Note 3	Quarter Ended 30-06-2025 (UnAudited)	Year Ended 31-03-2026 (Audited)
1	Total income from operations	1,147.71	1,586.90	905.27	4,727.65	1,623.68	2,110.73	1,293.41	6,061.57
2	Net Profit for the period (before Tax, Exceptional and/ or Extraordinary items	120.98	118.37	70.71	386.62	126.38	186.69	135.59	557.50
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	120.98	118.37	70.71	386.62	126.38	186.69	135.59	557.50
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items	95.66	97.60	49.79	298.37	89.33	153.41	80.55	411.68
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	92.71	92.18	50.02	293.60	86.52	150.25	80.81	410.10
6	Equity Share Capital	31.62	31.62	31.62	31.62	31.62	31.62	31.62	31.62
7	Reserves (excluding Revaluation Reserve)				2,363.35				2,486.78
8	Earnings per share (of Rs.10/- each) (for the period - not annualised)	30.26	30.87	15.75	94.37	25.23	45.09	16.61	115.12
	Basic and Diluted								

Note:

- These financial results were reviewed and recommended by the Audit Committee and approved by the Board of Directors at their meetings held on August 08 , 2026. These results are as per Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended. The Statutory Auditors have carried out limited review of the financial results for the quarter ended June 30, 2026.
- The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly/annual financial results and notes there to are available on the stock exchange websites (www.nseindia.com and www.bseindia.com) and on Company's website (www.powermechprojects.com).
- The figures for the quarter ended March 31, 2026 are the balancing figures between the audited figures for the full financial year ended March 31, 2026 and the published year to date figures up to third quarter ended December 31, 2025.
- Figures for the previous periods have been regrouped and reclassified wherever necessary to conform to current period classification.

For and on behalf of

POWER MECH PROJECTS LIMITED

Sd/-

S. Kishore Babu

Chairman and Managing Director

DIN : 00971313

Place : Hyderabad

Date : 08-08-2026



Ola Electric Mobility Limited

CIN: L74999KA2017PLC099619

Registered Office: Wing C, Prestige RMZ Startech, Hosur Road, Municipal Ward No. 67, Municipal No. 140 Koramangala VI Bk, Bangalore-560095, Bangalore South, Kamataka, India.Tel: 080-35440050, Email: companysecretary@olaelectric.com

Statement of Unaudited Standalone and Consolidated Financial Results for the First Quarter ended June 30, 2026

The Unaudited Standalone and Consolidated Financial Results of the Company for the First Quarter ended June 30, 2026, have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meetings held on August 7, 2026.

The Statutory Auditors of the Company, M/s. B S R & Co. LLP, Chartered Accountants, have carried out a Limited Review of the aforesaid financial results.

The full format of the Unaudited Standalone and Consolidated Financial Results for the First Quarter ended June 30, 2026 is available on the websites of the Stock Exchanges, i.e., www.nseindia.com and www.bseindia.com and on the Company's website at <https://www.olaelectric.com/investor-relations/financials/> and can be accessed by scanning the QR code.



Scan me!

Place : Bengaluru
Date : August 9, 2026

For Ola Electric Mobility Limited
Sd/-
Bhavish Aggarwal
Chairman and Managing Director
DIN: 03287473

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF CAPABLE BUILDWELL PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	CAPABLE BUILDWELL PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	14.09.2017
3. Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Delhi
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U70100DL2017PTC323717
5. Address of the Registered office and	UB-36 A, Antrix Bhawan 22, Kasturba Gandhi Marg, New Delhi-110001, Delhi
6. Insolvency commencement date in respect of Corporate Debtor	06.08.2026
7. Estimated date of closure of insolvency resolution process	02.02.2027
8. Name and the registration number of the insolvency professional acting as Interim Resolution Professional	Shivnand Chaudhary Reg No : IBBI/PA-001/P-P-02661-2021-2022/14049
9. Address and email of the interim resolution professional, as registered with the Board	Address: P-306, Logix Blossom County, Sector-137, Noida (Uttar Pradesh) Email Id : cashivanand12@gmail.com
10. Address and email to be used for correspondence with the interim resolution professional	Address : UB-36 A, Antrix Bhawan 22, Kasturba Gandhi Marg, New Delhi-110001, Delhi E-Mail : cbpl.crp@gmail.com
11. Last date for submission of claims	20.08.2026
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional	Yet could not be identified due to insufficient information
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Yet could not be identified due to insufficient information
14. (a) Relevant Forms and (b) Details of authorized representatives are available at :	a) Weblink : https://ibbi.gov.in/homes/downloads Physical Address : Same as mentioned available in point 10 b) Yet could not be identified due to insufficient information

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **CAPABLE BUILDWELL PRIVATE LIMITED**, on **06.08.2026**.

The creditors of **CAPABLE BUILDWELL PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **20.08.2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class (Real Estate Allottees) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name of Interim Resolution Professional : Shivnand Chaudhary
Date: 08.08.2026
Place : Noida



Extract of Statement of Unaudited Financial Results for the Quarter ended June 30, 2026

(Rs. in Lakhs)									
S. No.	PARTICULARS	Standalone				Consolidated			
		30.06.2026	31.03.2026	30.06.2025	31.03.2026	30.06.2026	31.03.2026	30.06.2025	31.03.2026
		Quarter Ended			Year Ended	Quarter Ended			Year Ended
		(Unaudited)	(Audited)	(Unaudited)	(Audited)	(Unaudited)	(Audited)	(Unaudited)	(Audited)
1	Total Income from Operations (Net)	10493.21	12858.17	9125.81	41953.84	11024.30	13399.28	9,626.11	44002.05
2	Net Profit/ (Loss) for the period (before Tax and Exceptional Items)	705.92	1170.65	639.18	3113.83	783.81	1236.48	751.91	3491.08
3	Net Profit/ (Loss) for the period before Tax (after Exceptional Items)	705.92	1170.65	639.18	3113.83	783.81	1236.48	751.91	3491.08
4	Net Profit/ (Loss) for the period after tax (after Exceptional Items)	505.76	822.11	458.36	2186.90	565.74	871.84	543.37	2469.35
5	Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	505.76	866.22	458.36	2231.01	565.74	915.95	543.37	2513.46
6	Equity Share Capital	4805.16	4805.16	4,805.16	4805.16	4805.16	4805.16	4,805.16	4805.16
7	Other Equity	49475.17	48969.41	47,196.76	48969.41	51408.76	50843.01	48,872.93	50843.01
8	Earnings Per Share (of Rs. 10/- each) (Not Annualized) - Before Exceptional Items								
	- Basic	1.05	1.71	0.95	4.55	1.18	1.81	1.13	5.14
	- Diluted	1.05	1.71	0.95	4.55	1.18	1.81	1.13	5.14
9	Earnings Per Share (of Rs. 10/- each) (Not Annualized) - After Exceptional Items								
	- Basic	1.05	1.71	0.95	4.55	1.18	1.81	1.13	5.14
	- Diluted	1.05	1.71	0.95	4.55	1.18	1.81	1.13	5.14